

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) The Government of India are not aware of any recent large scale influx of Bangladeshi nationals into Goalpara District of Assam.

(b) Some Bangladeshi nationals try to enter illegally into Assam via West Bengal by trains and they are generally intercepted at Fakiragram railway station.

(c) During January-October 1977, a total of 3827 Bangladeshi nationals who entered Assam illegally were detected and asked to go back to Bangladesh.

**Tapping of Telephones by a Secretary in the Ministry of Communications**

1240. SHRI GURUDEV GUPTA: Will the Minister of COMMUNICATIONS be pleased to refer to the answer to Starred Question 420-C given in the Rajya Sabha on 4th August, 1977 and state:

(a) whether Government's attention has been drawn to a statement reported to have been made by Shri Subramaniam Swamy, Member of Parliament, to 'Samachar' at Lucknow on 1st September, 1977, to the effect that a Secretary in the Ministry of Communications was found tapping telephones under instructions from Shri R. K. Dhawan and that the tapping of telephones continued upto 31st August, 1977;

(b) whether Government have conducted a probe into the matter; and

(c) whether such activities are being continued elsewhere also?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

†Previously Unstarred Question 961, transferred from the 8th December, 1977.

(b) and (c) According to the enquiries made, there does not appear to be any truth in the statement.

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**PAPERS LAID ON THE TABLE**

**Convention and Recommendations adopted at the LXI Session of the International Labour Conference held in Geneva in June, 1976**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): Sir, I beg to lay on the Table a statement (in English and Hindi) on the action taken or proposed to be taken on the Convention and Recommendation adopted at the Sixty-first Session of the International Labour Conference held at Geneva in June, 1976. [Placed in Library. See No. LT. 1364/77]

**I. Interim Report of the Indirect Taxation Enquiry Committee (April, 1977)**

**II. Report of the Indirect Taxation Committee—Part I (October, 1977)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): Sir, I beg to lay on the Table a copy of each of the following Reports, together with an Explanatory Note (in English and Hindi) thereon:—

(i) Interim Report of the Indirect Taxation Enquiry Committee (April, 1977).

(ii) Report of the Indirect Taxation Enquiry Committee—Part I (October, 1977).

[Placed in Library. See No. LT-1376/77 for (i) and (ii)].

**REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE (1977-78)**

SHRIMATI SUSHILA SHANKAR ADIVAREKAR (Maharashtra): Sir, I beg to lay on the Table a copy each of the following Reports of the Public Accounts Committee:—

(1) Twentieth Report on Paragraphs 38, 39, 41 and 42 of the Report